

Filing no.Cr.M.P.-8421/2020

Birbal Yadav &Anr.

Versus

The State of Jharkhand

Advocate for Petitioner

Mr.Pran Pranay

Defects

9(i) Relief sought for in prayer para,1 relates to petitioner no-2 only may be verified/corrected, suitable correction may be carried out in entire petition.

ii) petitioner name spelling in page 1 may be verified/corrected.